

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:39  
ANSWERED ON:22.11.2011  
ESPIONAGE THROUGH FOREIGN COMPANIES  
Choudhary Shri Harish;Singh Rajkumari Ratna

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several people working in foreign companies have been nabbed in the cases of spying;
- (b) if so, the details of espionage cases reported in the country during the last three years and the current year; and
- (c) the steps taken by the Government to regulate the working of such foreign companies in order to check espionage activities in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): No, Madam. As per available inputs no case of espionage, specifically by people working in foreign companies have been reported. However, during the last three years and the current year [(2008 to 2011 (till date))] a total of 46 Pak backed espionage modules were busted in the country.

(c): The Government has been pursuing a well coordinated and multi- pronged approach to tackle such activities by strengthening the intelligence machinery, ensuring a close interaction and coordination between different agencies of the centre and the State Governments and modernization & upgradation of police and security forces with advanced sophisticated weapons and communication system.